

- I. **Report and Accounts (1999-2000) of the Karnataka Meat and Poultry marketing Corporation Limited Bangalore and related papers.**
- II. **Report and Accounts (1996-1999) of the J & K Sheep and Sheep Products Development Board, Srinagar and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE
(DR. DEBENDRA PRADHAN) : Sir, I lay on the Table--

I. (1) A copy each (in English and Hindi) of the following papers, under sub-Section (1) of Section 619A of the Companies Act, 1956:-

- I. (a) Twenty-sixth Annual Report and Accounts of the Karnataka Meat and Poultry Marketing Corporation Limited. Bangalore, for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T.3924/01]
- II. (2) Statement (In English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the J & K Sheep and Sheep Products Development Board. Srinagar for the years 1996-97, 1997-98 and 1998-99 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.3925/01]

**Report and Accounts (1999-2000) of the Technology Development Board,
New Delhi and related papers**

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE
AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY